

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

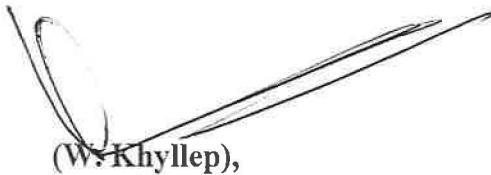
**NOTIFICATION**

Dated Shillong, the 27<sup>th</sup> August, 2018.

No. LJ (A) 35/95/104 - The Governor of Meghalaya is pleased to appoint the following Advocates as Panel Advocates in the Supreme Court, High Court at New Delhi, National Green Tribunals and other Judicial or Quasi Judicial Bodies at New Delhi with immediate effect and until further order: -

1. Shri Ranjan Mukherjee
2. Shri Sanjay K. Chadha
3. Shri Kiren K. Patra
4. Smti Durga Dutt
5. Shri Mahavir Singh
6. Smti Shruti Ram Kochhar
7. Shri Prakash Singh Negi
8. Smti Rekha Baskshi
9. Smti Aparajeeta Mukharjee
10. Shri Shaurya Shahai
11. Smti Sneha Kalita
12. Shri Kynphamlin V. Kharlyngdoh
13. Shri Vivek Singh
14. Shri Sumesh Jha
15. Shri Palash Konwar
16. Shri Sanjeev Kumar Shreevastva
17. Shri Atul Kumar
18. Shri Upendra Narayan Mishra
19. Shri Tarini Kamakya Naik
20. Shri Daniel Stone Lyngdoh

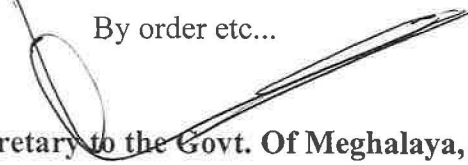
This supercedes the earlier notifications issued.

  
(W. Khylllep),  
Secretary to the Govt. Of Meghalaya,  
Law Department.

**Memo No. LJ (A) 35/95/104-A,  
Copy forwarded to:-**

**Dated Shillong, the 27<sup>th</sup> August, 2018.**

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001
2. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong- 793001.
3. The Sr. Govt. Advocate, High Court of Meghalaya, Shillong.
4. The Accountant General, Meghalaya etc., Shillong. The above Panel Advocates shall be entitled to fees as laid down in O.M. No. LR (B) 13/2002/Pt./155 dt. 17.10.2016.
5. The Treasury Officer, Shillong North/ South Treasury.
6. Law (B) Department, Shillong.
7. The DEO, Law Department.

By order etc...  
  
Secretary to the Govt. Of Meghalaya,  
Law Department.